GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2949 TO BE ANSWERED ON 11.03.2020

VACANT POSTS OF TTE'S IN RAILWAYS

2949. SHRI M. SELVARAJ:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has taken note that the tickets of all the passengers are not checked by Travelling Ticket Examiner (TTE) even in reserved coaches of the trains;
- (b) if so, the details thereof;
- (c) whether a number of posts of TTEs are lying vacant in Railways and if so, the details thereof, zone-wise;
- (d) whether vigilance department of the Railways checks goods trains as well; and
- (e) if so, the number and details of the cases related to low fare that came to light during the last three years and the current year?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2949 BY SHRI M. SELVARAJ TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING VACANT POSTS OF TTE'S IN RAILWAYS.

(a) and (b): All reserved coaches of trains are required to be manned by Travelling Ticket Examiners in accordance with the prescribed norms. The duties of the Travelling Ticket Examiners include checking of tickets of all the passengers in the coach/coaches assigned to them. Failure on the part of the Travelling Ticket Examiners to check the tickets of passengers renders them liable for action under the Discipline and Appeal Rules.

(c): The Zone-wise details of vacancies in ticket checking cadre are as under:

Zonal Railways	Vacancies in ticket checking cadre
Central	515
Eastern	788
East Central	529
East Coast	137
Northern	1106
North Central	982
North Eastern	401
Northeast Frontier	275
North Western	192
Southern	646
South Central	746
South Eastern	408
South East Central	97
South Western	311
Western	449
West Central	202
TOTAL	7784
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(d) and (e): Yes, Sir. With a view to detect irregularities in freight realization, regular preventive checks are conducted by vigilance department and penal undercharges on account of misdeclared commodities/overloading by Goods Trains are realized wherever such irregularities are detected. Since the year 2017 about 1200 checks have been conducted and an amount of approximately ₹ 53 crore have been realized in this regard.
